NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 258/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

NAME OF THE PARTIES: M/s. IEP Advisors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

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<u>ORDER</u> T.C.S.P. No. 258/230-232/NCLT/MB/MAH/2017

Mentioned. Not on Board.

At request of the Counsel, this Bench hereby appoints M/s. M.V. Ghelani & Co., Mumbai as C.A. with a remuneration of ₹2,00,000/-, to assist OL of Mumbai in filing his report before this Bench.

List this matter on 23.03.2017 as scheduled earlier.

Sd/-

B. S.V. PRAKASH KUMAR

Member (Judicial)